

AND MINES be pleased to state :

(a) whether 25 per cent of the steel re-rolling mills have been closed down and most others are in doldrums ; and

(b) the reasons for the crisis in the steel re-rolling industry ?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N.K.P. SALVE) : (a) and (b) No, Sir. However the capacity utilisation of the re-rolling industry has been rather low mainly due to market constraints and technology employed by the industry. The economics of operation varies a great deal from unit to unit depending on the raw materials used, end products rolled and health of the plant and machinery.

The bulk of the raw material for the re-rolling industry is supplied by the electric arc furnace units. These supplies are supplemented by rerollables from integrated steel plants and from the ship breaking industry. There is a provision also for supplies through canalised imports of rerollables and rerollable scrap.

Rerolling units are encouraged to upgrade technology and undertake cost effective modernisation.

Implementation of Orders of Review on Suspension Cases

2859. SHRI HARISH KUMAR GANGWAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether his Ministry has issued orders for speedy follow-up action in suspension cases to reduce period of suspension to the barest minimum, to issue charge-sheet within three months of suspension as a rule and where investigation is likely to take more time, revocation of suspension is to be considered and the officer is permitted to resume duty or transferred and in cases where it is not possible to do so, disciplinary authority is to report the matter to the next higher authority explaining

reasons for the delay and disciplinary authority is to be scrupulously observe the time-limit laid down and review the cases of suspension to see if the suspension is really necessary ;

(b) if so, whether copies thereof will be laid on the Table ; and

(c) how his Ministry oversees that the orders are scrupulously followed ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) and (b) Yes, Sir. A copy of the relevant order is laid on the Table of the House. (Placed in Libray see No. LT-7927 184)

(c) : The Department of Personnel and Administrative Reforms issues general instructions as the nodal Department concerned with subjects allotted to it under the Government of India (Allocation of Business) Rules, 1961. It is for the Administrative Ministries/Departments to ensure that such instructions are followed by their subordinate authorities scrupulously.

Reply To M.Ps. by Ministers

2860. SHRIMATI SUMATI ORAON : Will the Minister of HOME AFFAIRS be pleased to state .

(a) whether any Government instructions exist to regulate and ensure prompt interim replies and subsequently reasonable quick final replies on the part of the Central Ministers/Ministers of State/Deputy Ministers in respect of the Communications addressed to them by the MPs ;

(b) if so, details thereof ;

(c) whether such communications are being attended to in his Ministry promptly ; and

(d) if not, difficulties/constraints, if any, experienced and proposals, if any, to streamline henceforth this particular aspect ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) and (b) Yes, Sir. The Central Secretariat Manual of Office Procedure contains provisions that communications received from Members of Parliament should be attended to promptly. An interim reply is to be given where delay in sending a final reply is anticipated. The Manual further provides that separate register should be maintained for such communications and that periodic returns should be submitted to officers at higher level to watch their disposal.

(c) Such communications are being attended to promptly in the Ministry of Home Affairs.

(d) Does not arise.

Letters of intent which took shape as industrial enterprises

2861. SHRI AJIT KUMAR SHAH : Will the Minister of INDUSTRY be pleased to state :

(a) the percentage of the letters of intent issued in any period which actually took shape as industrial enterprises; and

(b) the period of time granted to them from the letter of intent stage to the actual completion of the project ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO) : (a) A total of 5159 letters of intent were granted during the years 1974 to 1980. About 47 per cent of these letters of intent have already been converted into industrial licences 35 per cent have been treated as lapsed and the remaining 18 per cent are under review in the administrative Ministries concerned.

(b) A letter of intent is granted with an initial validity period of one year and two further extensions of six months each can be granted on adequate justification. After the entrepreneur fulfils the conditions of the letter of intent, the

same is converted into an industrial licence. The initial validity period of an industrial licence is two years and two extensions of one year each are also given. It generally takes about three to four years for an industrial project to fructify. The gestation period, however, varies from industry to industry.

उत्तर प्रदेश के पर्वतीय क्षेत्रों में उद्योगों को लगाया जाना

2863. श्री राम प्यारे पनिका : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने प्रत्येक पहाड़ी जिले में एक-एक उद्योग लगाने का निर्णय किया है;

(ख) यदि हां, तो उत्तर प्रदेश के पहाड़ी जिलों में कुल कितने उद्योग लगाने का विचार है और ये उद्योग वहाँ पर कब तक लगा बिये जायेंगे; और

(ग) उन उद्योगों से कितने लोगों को लाभ पहुँचेगा ?

उद्योग मंत्रालय में राज्य मंत्री (श्री पट्टाभि रामा राव) : (क) से (ग) यद्यपि निर्दिष्ट जिलों की विस्तृत औद्योगिक योजना बनाने का मुख्य रूप से उत्तरदायित्व संबंधित राज्य सरकार का होता है, तथापि केन्द्रीय सरकार विभिन्न राजकीय, वित्तीय कार्यक्रमों और प्रोत्साहनों द्वारा ऐसे प्रयत्नों में सहयोग देती है। पिछड़े क्षेत्रों के पुनः वर्गीकरण के बाद उत्तर प्रदेश के सभी आठ पहाड़ी जिलों को वर्ग "क" में शामिल किया गया है और इस समय केन्द्रीय सरकारी क्षेत्र की निम्नलिखित परियोजनाएँ विचाराधीन हैं :

1. हिन्दुस्तान मशीन टूल्स का ब्रांच कामपलेक्स;